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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	For settlement	433(e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Shaktinidhae. S.S.	Respondent	

No representation for petitioner. Counsel for corporate debtoir is present. The matter is again listed for final hearing.

List it on 20.02.2018.


MEMBER (T)


MEMBER (J)